

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2622
ANSWERED ON:23.07.2009
DATE OF BIRTH IN VOTER IDENTITY CARD
Bheiravdanji Shri Gadhvi Mukeshkumar

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) Whether the Government proposes to insert the date of birth in voter Identity Card; and
(b) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) and (b): The Election Commission of India has intimated that it has vide its letter dated the 29th May, 2007 and 24th September, 2007 has issued instruction/clarifications regarding new format of Elector's Photo Identity Cards (EPIC) which incorporates date of birth of the elector. For those who cannot produce authentic document in support of their date of birth, only year of birth is to be reflected by calculating the age declared by the elector. The above instructions did not have retrospective effect and the EPIC already issued before the issuance of the above instructions are valid.